

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD**

REGIONAL BENCH, COURT NO. 2

EXCISE APPEAL NO. 10774 OF 2017

(Arising out of OIO-BHR-EXCUS-000-COM-108-16-17 Dated- 31/01/2017 passed by Commissioner of Central Excise and Service Tax-ANAND)

AGRO PACK

Unit-II, Plot No. B/155, GIDC, Ankleshwar,
Bharuch, Gujarat

Appellant

Vs.

C.C.E-BHARUCH

Vadodara-II, GST Bhavan, Subhanpura,
Vadodara, Gujarat-390023

Respondent

Appearance:

Present for the Appellant : Shri Anand Nainawati & Shri Ishan Bhatt,
Advocates

Present for the Respondent: Shri Mihir Rayka, Additional Commissioner (AR)

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. C. L. MAHAR, MEMBER (TECHNICAL)**

Date of Hearing : 19.11.2024
Date of Decision : 19.11.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11643 of 2013.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(C. L. MAHAR)
MEMBER (TECHNICAL)**